

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 06  
CP(CAA) No. 05/230-232/JPR/2024  
Under Section 230-232 of  
Companies Act, 2013

**In the matter of:**

**Ekling ji Industries Pvt. Ltd.**

**...Transferor Company**

**With**

**Clay Craft India Pvt. Ltd.**

**...Transferee Company**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Prateek Kedawat, Adv.

**ORDER**

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Applicant.  
Some queries were raised by this Tribunal to the learned counsel for the  
Applicant, for which he seeks 2 weeks' time. List the matter on 05.08.2024.

Sd/-

(Rajeev Mehrotra)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

July 15, 2024